

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-314
IB - 474/ND/2020

IN THE MATTER OF:

Mr. Kumar Vikran

Vs

M/s Regent Realtech Ltd

...Applicant

...Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kumar

For the Respondent :

ORDER

Ld. IRP appeared and submitted that although he has filed list of the persons who have filed their claims but not specified the date when the said persons have filed their claim before him. Therefore, he is directed to bring all these facts by filing a supplementary affidavit. List the case on 05.03.2020.

s-l

(K.K. VOHRA)
MEMBER (T)

s-l -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(LV)